

GOVERNMENT OF INDIA
 MINISTRY OF RURAL DEVELOPMENT
 DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
 UNSTARRED QUESTION NO. 4006
 TO BE ANSWERED ON 13.08.2015

FACILITIES UNDER MGNREGS

4006. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the State-wise number of households registered under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (b) the details of the welfare measures and facilities available for the workers at the work places under the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
 (SHRI SUDARSHAN BHAGAT)

(a): As per the Programme Management Information System (MIS), 12.69 crore job cards have been issued under the programme so far. The State/UT-wise details of job cards issued to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers since inception is given in **Annexure**.

(b): Welfare measures under MGNREGA are elaborated in Paragraphs 25 to 28, Schedule II of MGNREGA 2005. The details of such welfare measures for the workers at work places are:

- (i) provision of facilities at the worksite viz. safe drinking water, shade for children and periods of rest, first-aid box with adequate emergency material for treatment of minor injuries at the worksite.
- (ii) provision of child care services at any worksite if the number of children below the age of five years accompanying the women working is five or more.
- (iii) free medical treatment to a person in case of personal injury arising out of and in course of his/ her employment.
- (iv) hospitalisation of the injured worker including accommodation, treatment, medicines and payment of daily allowance which should not be less than half of the wage rate.
- (v) ex-gratia as per entitlements under Aam Aadmi Bima Yojana or as may be notified by Central Government to a person if he/she while employed under the Scheme meets with death or becomes permanently disabled.
- (vi) free medical facility/ ex-gratia to an injured child accompanying a person who is employed under the Scheme.

**Annexure referred in reply to part (a) of Lok Sabha Unstarred
Question No. 4006 dated 13.08.2015**

(In lakh)		
No	State	Job cards issued since inception
1	ANDHRA PRADESH	91.91
2	ARUNACHAL PRADESH	1.96
3	ASSAM	42.14
4	BIHAR	131.06
5	CHHATTISGARH	39.21
6	GUJARAT	34.92
7	HARYANA	7.69
8	HIMACHAL PRADESH	11.62
9	JAMMU AND KASHMIR	11.14
10	JHARKHAND	35.91
11	KARNATAKA	52.05
12	KERALA	30.56
13	MADHYA PRADESH	81.48
14	MAHARASHTRA	73.64
15	MANIPUR	5.12
16	MEGHALAYA	4.69
17	MIZORAM	1.83
18	NAGALAND	4.25
19	ODISHA	65.07
20	PUNJAB	10.97
21	RAJASTHAN	98.39
22	SIKKIM	0.83
23	TAMIL NADU	81.00
24	TELANGANA	62.53
25	TRIPURA	6.22
26	UTTAR PRADESH	152.11
27	UTTARAKHAND	11.13
28	WEST BENGAL	118.73
29	ANDAMAN & NICOBAR	0.52
30	DADRA & NAGAR HAVELI	0.04
31	DAMAN & DIU	NR
32	GOA	0.31
33	LAKSHADWEEP	0.09
34	PUDUCHERRY	0.69
	Total	1269.79

NR=Not Reported

Source: Management Information System (MIS) www.nrega.nic.in